GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS

LOK SABHA

UNSTARRED QUESTION NO. 1760

TO BE ANSWERED ON NOVEMBER 28, 2019

REHABILITATION OF SLUM DWELLERS

NO. 1760. SHRI BALUBHAU *ALIAS* SURESH NARAYAN DHANORKAR: SHRI K. NAVASKANI:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government has allocated funds towards the rehabilitation of slum dwellers and weaker sections in the country during the last three years including the current year;
- (b) if so, the data of the persons so rehabilitated as well as the number of persons who are still homeless in the country, Statewise; and
- (c) whether the Government has received proposals from various States regarding a policy for rehabilitation of slums on the land owned by Union Government and its public undertakings and if so, the details thereof?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE

MINISTRY OF HOUSING AND URBAN AFFAIRS

(SHRI HARDEEP SINGH PURI)

(a) & (b): Yes, Sir. The details of Central Assistance sanctioned and released along with number of houses sanctioned, grounded for construction and completed for rehabilitation of slum dwellers during last three years and current year under various schemes viz. Jawaharlal Nehru National Urban Renewal Mission (JNNURM) and Pradhan Mantri Awas Yojana – Urban (PMAY-U) Mission are at Annexure-I. The State/ Union Territories (UTs) – wise details of homeless population in India, as per Census 2011, are at Annexure-II.

(c): The suggestions/ proposals from various States/ UTs regarding a policy for rehabilitation of slums have already been considered by the Union Government and based on the suggestions/ proposals received one component namely "In-Redevelopment (ISSR) has situ" Slum already been incorporated under PMAY-U Mission. The PMAY-U Mission is being implemented since June, 2015 to provide Central Assistance to States/ UTs/ Urban Local Bodies (ULBs) for providing all weather pucca houses with basic civic infrastructures like water, sanitation, sewerage, road. electricity etc. to all eligible urban households including slum dwellers. The ISSR component under PMAY-U Mission mandates use of land as a resource for providing houses to slum dwellers. Pursuant to the issuance of PMAY-U Mission guidelines, the Union Government has written to all State Governments and Central Government land owning Ministries/ Departments to explore the possibilities of rehabilitation of slums on their lands and seek Central Assistance under PMAY-U Mission. Funds are released to States/ UTs on the basis of their project proposals received under PMAY(U) Mission.

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Annexure-I referred in reply to LS USQ No. 1760 due for 28.11.2019

State/UT wise details for rehabilitation of slum dwellers during last three years and current year (F.Y. 2016-20) under various schemes of JnNURM and PMAY(U)

S.No.	State/UT	Central Assistance Sanctioned (Rs. in Cr.)	Central Assistance Released (Rs. in Cr.)	Houses Sanctioned (Nos)	Grounded for construction (Nos)	Completed (Nos)
1	A&N Island (UT)	-	-	-	-	-
2	Andhra Pradesh	-	-	-	12,006	7,158
3	Arunachal Pradesh	-	49.62	-	2,288	-
4	Assam	-	-	-	2,749	362
5	Bihar	-	47.20	-	23,345	19,486
6	Chandigarh (UT)	-	-	-	4,960	4,960
7	Chhattisgarh	59.46	-	5,946	7,784	6,534
8	D&N Haveli (UT)	-	-	-	96	96
9	Daman & Diu (UT)	-	-	-	-	-
10	Delhi (UT)	-	-	-	28,080	11,480
11	Goa	-	-	-	-	-
12	Gujarat	339.24	222.47	33,924	63,734	32,363
13	Haryana	3.67	10.34	367	2,194	1,074
14	Himachal Pradesh	-	-	-	456	144
15	Jammu & Kashmir (UT)	-	-	-	2,270	228
16	Jharkhand	158.17	13.15	15,817	5,029	4,884
17	Karnataka	-	121.61	-	20,576	17,146
18	Kerala	-	11.57	-	4,775	3,948
19	Ladakh (UT)	-	5.30	-	15	-
20	Lakshadweep (UT)	-	-	-	-	-
21	Madhya Pradesh	8.16	3.33	816	11,638	9,624
22	Maharashtra	2,232.37	-	2,23,237	1,05,094	15,320
23	Manipur	-	-	-	8	8
24	Meghalaya	-	-	-	468	356
25	Mizoram	-	-	-	225	225
26	Nagaland	-	8.51	-	2,508	1,549
27	Orissa	13.00	34.62	1,300	14,257	5,810
28	Puducherry (UT)	-	-	-	608	72
29	Punjab	10.25	4.10	1,025	1,038	522
30	Rajasthan	-	78.37	-	21,827	6,997
31	Sikkim	-	-	-	33	33
32	Tamil Nadu	-	28.00	-	8,834	4,900
33	Telangana	-	-	-	10,217	5,753
34	Tripura	-	29.97	-	3,005	657
35	Uttar Pradesh	-	55.67	-	22,592	17,488
36	Uttarakhand	-	42.13	-	3,178	2,486
37	West Bengal	-	-	-	13,923	5,994
	Total	2,824.32	765.97	2,82,432	3,99,810	1,87,657

Annexure-II referred in reply to LS USQ No. 1760 due for 28.11.2019

States/	Houseless Population (in numbers)				
Union Territories	Total Rural Urban				
Andhra Pradesh*	145,211	69,354	75857		
Arunachal Pradesh	145,211	1243	313		
Assam	12,919	10,392	2527		
Bihar	45,584	32,993	12591		
Chhattisgarh	24,214	17,681	6533		
Goa	3,051	1,358	1693		
Gujarat	144,306	59,484	84822		
Haryana	51,871	28,082	23789		
Himachal Pradesh	4,098	3,226	872		
Jammu & Kashmir	19,047	8,199	10848		
Jharkhand	23,391	16,424	6967		
Karnataka	76,735	41,262	35473		
Kerala	11,853	4,092	7761		
Madhya Pradesh	146,435	80,380	66055		
Maharashtra	210,908	99,535	111373		
Manipur	3,061	1,730	1331		
Meghalaya	1,241	1,064	177		
Mizoram	152	48	104		
Nagaland	876	532	344		
Odisha	34,061	20,008	14053		
Punjab	46,714	28,340	18374		
Rajasthan	181,544	108,308	73236		
Sikkim	277	245	32		
Tamil Nadu	50,929	13,812	37117		
Tripura	3225	1873	1352		
Uttar Pradesh	329,125	148,196	180929		
Uttarakhand	11,824	6,268	5556		
West Bengal	134,040	29,073	104967		
A & N Islands	95	30	65		
Chandigarh	4,139	6	4133		
Dadra & Nagar Haveli	1,004	723	281		
Daman & Diu	737	146	591		
Delhi	47,076	352	46724		
Lakshadweep	0	0	0		
Pondicherry	1,590	82	1508		
India -2011	1,772,889	834,541	938348		

State/ UT-wise details of Houseless Population in India as per Census 2011

Note *: Andhra Pradesh means the erstwhile State of Andhra Pradesh i.e. the area now comprising the present-day State of Andhra Pradesh and Telangana

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